

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1271
ANSWERED ON:13.08.2013
WANTED ACCUSED SEARCH SYSTEM
Gandhi Shri Feroze Varun

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has any proposal to use computer technology, such as Wanted Accused Search System software to track down wanted criminals in the country; and

(b) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N.SINGH)

(a) & (b): Yes Madam. The Ministry of Home Affairs is implementing the Crime and Criminal Tracking Network Systems (CCTNS) project. As a part of its services, CCTNS project shall enable the police officers to search for persons of interest such as persons wanted on outstanding warrants, accused, charged, habitual offenders, convicts across the national database. Police officers will be able to perform search and query based on various criteria such as State, District, Police Station, Type of Crime, Acts, Sections, Place of Occurrence, Status, Name of Criminal, Gender, Identification Marks, nationality etc.